

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 12
(CAA) -48/(ND)/2021

IN THE MATTER OF:

Casper Consumer Electronics Pvt. Ltd. And Wellington TrasportationPvt.
Ltd.**Applicant**

Order under Section 230-232.

Order delivered on 17.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant :
For the Respondent :

ORDER

Order reserved.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)

Vaishali – 17.03.2021